

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat,
Jammu/Srinagar

Subject : Distribution of work.

Order No. **81** –JK(LD) of 2024
Dated. 20 -03-2024

In view of recent promotions and re-designation of officers dealing with different sections and in the interest of administration, the distribution of work amongst the officers/ officials of the Department of Law, Justice and Parliamentary Affairs shall be as under:

S.No.	Section	Name of the Department	Name of the officer/ official S/Shri
1.	Litigation-I	i. Power Development Department ii. Forest Department iii. Labour and Employment Department iv. Floriculture Department	Abdul Rashid Fayaz, Special Secretary Javeda Akhter, Additional Secretary Yasmeen Gul, ALR Muien Nazir Peerzada, R/K
2.	Litigation-II	i. General Administration Department ii. Service Selection Board iii. Public Service Commission iv. Board of professional Entrance Examination v. ARI and Training Department vi. Science/ Information Technology Department	Sajad un Nabi Gashroo, Additional Secretary Aayat Ullah, ALR Rehana Nazir, LA Ashwani Kumar, R/K
3.	Litigation –III	i. Health and Medical Education Department ii. Higher Education Department iii. Finance Department iv. Skill Development Department including Youth Services and Sports Department.	Qureshi Tariq Mehmood, Special Secretary Jawad Murtaza Khan, ALR Akshay Anand , JLA (M) Shahbaz Ahmed, R/K
4.	Litigation -IV	i. School Education Department. ii. Agriculture Production and Formers' Welfare Department. iii. Cooperative Department. iv. Planning Development and	Shamim Ahmad Wani, SLO Aeraz Mushtaq Laway, ALR Shakti Saroop, HA Babu Lal, R/K

		v. Monitoring Department. Horticulture Department			
5.	Litigation-V	i. Home Department. ii. Tourism Department. iii. Department of Culture. iv. Transport Department.		Qureshi Tariq Mehmood, Special Secretary Zeeshan Eilahi, ALR Hafiz Ahmed Lone, ALO Shabir Ahmad Ahanger, R/K	
6	Litigation-VI	i. Law Litigation Section. ii. Supreme Court Section and NHRC iii. Any other Department.		Shafiq Hussain Mircha, DLR Binny Kumar, ALR (Law Litigation) Shabir Ahmad Dar, ALR (Supreme Court and NHRC) Deepak Gupta, R/K(Supreme Court/ NHRC) Goverdhan, R/K(Law Litigation/Any other Department)	
7	Litigation-VII	i. PW(R&B) Department. ii. Department of Food, Civil Supplies and Consumer Affairs. iii. Rural Development Department. iv. Animal/Sheep Husbandry Department.		Abdul Rashid Fayaz, Special Secretary Yasmeen Gul, ALR Irfan UI Shafi, Legal Assistant Jan Mohd, R/K	
8	Vetting-I		Name of R/K	Name of the Law Officer	Name of the Officer
		Agriculture	Umesh Kumar	Aayat Ullah	Abdul Rashid Fayaz
		BOPEE		Aayat Ullah	Sajad Un Nabi Gashroo
		Culture		Reyaz Ali Bhat	Reyaz Ali Bhat
		DMRRR Department		Binny Kumar	Shamim Ahmad Wani
		Election		Hafiz Ahmad Lone	Shafiq Hussain Mircha
		GAD		Aeraz Mushtaq	Ashish Gupta
		Higher Education		Hafiz Ahmad Lone	Shafiq Hussain Mircha
		Health and Medical Education Department.		Aayat Ullah	Sajad Un Nabi Gashroo
		Labour and Employment		Reyaz Ali Bhat	Reyaz Ali Bhat
		PWD(R&B) Department		Wajahat Habib	Ashish Gupta
		Service Selection Board (SSB)		Hafiz Ahmad Lone	Shafiq Hussain Mircha
		Tourism		Reyaz Ali Bhat	Reyaz Ali Bhat
		Youth Services and Sports (YSS)		Mir Mudassir	Qureshi Tariq Mehmood
Vetting-II				Mir Mudassir	Smt. Villy Kaul
	Floriculture		Aayat Ullah	Sajad Un Nabi	
	Forest, Ecology and				

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		Environment Department Industries and Commerce	Suraya Bashir	Gashroo Reyaz Ali Bhat
		Mining		Reyaz Ali Bhat
		Planning Development		Hafiz Ahmad Lone
		PDD		Aeraz Mushtaq Laway
		RDD		Hafiz Ahmad Lone
		School Education		Binny Kumar
		Social Welfare		Mir Mudasir
		Sericulture		Aayat Ullah
		Skill Development		Mir Mudassir
	Vetting-III	Animal, Sheep Husbandry and Fisheries Department ARI and Trainings		Aayat Ullah, ALR
		Cooperative		Aayat Ullah,
		Estates		Aeraz Mushtaq,
		Finance		Reyaz Ali Bhat,
		Food Civil Supplies and Consumer Affairs Department.		Aayat Ullah,
		Horticulture		Binny Kumar
		Hospitality and Protocol	Mohsin Tramboos	Aayat Ullah,
		Housing and Urban Development Department		Wajahat Habib,
		Home		Aeraz Mushtaq,
		Information		Aayat Ullah,
		Jal Shakti		Binny Kumar,
		Revenue		Binny Kumar,
		Science and Technology		Aayat Ullah,
		Transport		Aeraz Mushtaq,
		Any other Deptt		Aeraz Mushtaq Laway,
9	Litigation-IX	Social Welfare Department. Revenue Department. Estates Department. Information Department.		Villy Kaul, Special Secretary Binny Kumar, ALR Irfan UI Shafi, Legal Assistant Sunil Kumar, R/K
10	Litigation-X	Housing and Urban Development Department. Jal Shakti Department. Industries and Commerce Department.		Qureshi Tariq Mehmood, Special Secretary Zeeshan Eilhai, ALR Bashir Ahmad Bhat, LA

		Hospitality and Protocol Department.	Pankaj Sanwal, R/K
11.	Establishment Section		Shafiq Hussain Mircha, DLR Reyaz Ali Bhat, ALR Arun Kumar, R/K
12	Judicial Administration Section		Ashish Gupta, Additional Secretary Reyaz Ali Bhat, ALR Khalid Abass, R/K
13	Parliamentary Affairs		Sajad Un Nabi Gashroo, Additional Secretary Zeeshan Eilahi, ALR Nisar Ahmad Shah, LA Mohd. Hussain, R/K
14.	Notary Section		Sajad Un Nabi Gashroo, Additional Secretary Binny Kumar, ALR Mohd. Hussain, R/K
15.	Opinion -I	General Administration Department Chief Secretary office section Agriculture Production Department Forest Department Health and Medical Education Department. Industries and Commerce Department Rural Development Department PW (R&B) Department Department of Culture Labour and Employment Department Transport Department Department of Horticulture Election Department Ladakh Affairs Department Information Department Estates Department DMRRR Department Tribal Affairs Department Any other Department	Sajad Un Nabi Gashroo, Additional Secretary Shabir Ahmad Dar, ALR Minhaj ul Amin, R/K
16.	Opinion -II	Finance Department Home Department Housing and Urban Development Department Power Development Department School Education/ Higher Education Department/Technical Education Department Revenue Department Planning, Development and Monitoring Department Social Welfare Department Department of Food, Civil Supplies and Consumer Affairs. Animal/ Sheep Husbandry Department Hospitality and Protocol Department Science/ Information Technology Department Jal Shakti Department/Irrigation and Flood control Department Tourism Department ARI and Trainings Department Cooperative Department.	Shafiq Hussain Mircha, DLR Mir Mudasir, ALR Minhaj Ul Amin, R/K
17.	Service-I	Departments indicated in Opinion-I	Ashish Gupta, Additional Secretary

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			Wajahat Habib, ALR Minhaj UI Amin, R/K
18.	Service-II	Departments indicated in Opinion-II	Shafiq Hussain Mircha, DLR Mir Mudasir, ALR Minhaj UI Amin, R/K
19.	Acquittal Jammu		Sajad Un Nabi Gashroo, Additional Secretary Jawad Murtaza Khan, ALR Reyaz Ahmad Wani, LA Dheeraj Kumar, R/K
20.	Acquittal Kashmir		Abdul Rashid Fayaz, Special Secretary Zeeshan Eilahi, ALR Hafeez Ahmed Lone, ALO Haroon Yousuf, R/K
21.	Legislation Section		Ashish Gupta, Additional Secretary Reyaz Ali Bhat, ALR Nisar Ahmed Shah, LA Rajiv Rathore, R/K
22.	Subordinate Legislation		Ashish Gupta, Additional Secretary Wajahat Habib, ALR Mohd Yaqoob Bhat, R/K
23.	Power Section		Shamim Ahmad Wani, SLO Ahmed Din, Section officer Pawan Kumar, JLA Sushil Kumar R/K
24.	Conveyancing		Sajad Un Nabi Gashroo, Additional Secretary Wajahat Habib, ALR Mohd Yaqoob Bhat, R/K
25.	Accounts Section		Rajesh Talwar, Director Finance Anil Kumar Bhat, AAO Showkat Mir, AAO Bharti Harish, Accountant Farooq Ahmad Naik, Nazir Sadiqa Khanam, AA Lalit Kumar, JLA Owais Rashid, JA
26.	Arbitration Section		Ms. Villy Kaul, Special Secretary Sajad Un Nabi Gashroo, Additional Secretary Aayat Ullah, ALR Tanveer Ahmed Bhat, JLA Tahseen Majid, R/K
27.	Library Section		Villy Kaul, Special Secretary Anup Singh, Librarian Neelofar Jan, Library Assistant. Amar Farooq, R/K
28.	Gurudwara Section		Abdul Rashid Fayaz, Special Secretary Javeeda Akhter, Additional Secretary Imtiyaz Ahmad Shah, Reporter Arvind Sharma, R/K
29.	Standing Counsel		Ashish Gupta, Additional Secretary Wajahat Habib, ALR Ashwani Kumar, R/K
30.	RTI Section		Sajad Un Nabi Gashroo, Additional Secretary

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			Shabir Ahmad Dar, ALR Tahseen Majid, R/K
31	Chief Secretary Office Section		Ashish Gupta, Additional Secretary Wajahat Habib, ALR Arvind Sharma, R/K
32	Stock Section		Rajesh Talwar, Director Finance Mohd Ashraf Najar, LA Amar Farooq, JA
33.	Incidental Charges (Kashmir)		Shafiq Hussain Mircha, DLR Tahseen Majid, R/K
	Incidental Charges(Jammu)		Shafiq Hussain Mircha, DLR Waseem Ahmad Khan, R/K
34.	Grievance Section		Ashish Gupta, Additional Secretary Jawad Murtaza Khan, ALR Pawan Kumar, JLA Arvind Sharma, R/K
35.	Codification cell including SO Section/ LMS		Reyaz Ali Bhat, ALR Varun Bedi, PA Akshay Anand, JLA(M) Rajat Choudhary, MTS
36.	OIC Section		Reyaz Ali Bhat, ALR Tufail Mehraj, R/K
37.	Planning Section		1. Mohd. Afzal Ganie, Assistant Director 2. Rizwan ul Zaman Dar, JSA
38.	Monitoring of Litigation/Court Orders		1. Mr. Ashish Gupta, Additional Secretary 2. Mr. Varun Bedi, PA 3. Mr. Surjeet Kumar, Junior Assistant
39.	Website/Nodal Officer		Wajahat Habib, ALR Jyoti Kumari, R/K
40	Receipt /Scanning (J)		Surjeet Kumar, JA (Receipt) Jyoti Kumari, JA (Scanning)
	Receipt/Scanning (K)		Irshad Ahmed Beigh, MTS
41	Dispatch (J).		Gulzar Ahmad, MTS
	Dispatch (K)		Manpreet Kour Sodhi , MTS

All fee claims of 2nd Half Counsel fee, after examination of Judgments, received from the respective Law Officers representing before the Hon'ble High Court/ Tribunals shall be submitted to Secretary to Government through Mr. Qureshi Tariq Mehmood, Special Secretary.

This shall be in supersession of all the orders issued on the subject.

By Order


 (Ashish Gupta)
 Additional Secretary to Government


No. LAW-Estt/66/2022-10

Dated. 20-03-2024

Copy to the :

1. All officers/ officials of the Department of Law, Justice and Parliamentary Affairs for information.
2. Concerned officers for compliance.
3. Private Secretary to the Secretary to the Government of Law, Justice and Parliamentary Affairs for information of the Secretary.
4. Order file.